

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Chomu Mahla Toll Road Private Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Chomu Mahla Toll Road Private Limited
2.	Date of incorporation of corporate debtor	14/03/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203MH2011PTC214747
5.	Address of the registered office and principal office (if any) of corporate debtor	1252, Pushpanjali Apartments,,Old Prabhadevi Road,Prabhadevi,Mumbai,Maharashtra,INDIA,400025.
6.	Insolvency commencement date in respect of corporate debtor	19.10.2022 (order received on 02.11.2022)
7.	Estimated date of closure of insolvency resolution process	17.04.2023
8.	Name and registration number of the insolvency professional acting as resolution professional	CA Naren Sheth, B. Com (Hons.) F.C.A., DISA (ICAI), (IRP) INSOLVENCY PROFESSIONAL (IP) IP/P-00133-IBBI/IPA-001/2017-18/10275
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 M: 09821133426 e-mail: cirp.cmtrpl@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Same as above
11.	Last date for submission of claims	16.11.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Chomu Mahla Toll Road Private Limited** on 19.10.2022 as per the order received on 02.11.2022

The creditors of **Chomu Mahla Toll Road Private Limited**, are hereby called upon to submit their claims with proof on or before 16.11.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date:02.11.2022
Place: Mumbai

Interim Resolution Professional
Name: NAREN SHETH